

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3262
ANSWERED ON:15.04.2010
LEGISLATION FOR ADOPTION
Owaisi Shri Asaduddin;Shekhar Shri Neeraj

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to bring forward a comprehensive legislation regarding child adoption;
- (b) if so, the details thereof;
- (c) whether Law Commission of India in its 53rd Report has underlined the need for regulation of inter-country child adoption; and
- (d) if so, the steps taken or being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d): The information is being collected and will be laid on the Table of the House.